for order

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name	of the Company	Shreeshyam Metaliks Po-Vs- Concast Steel & Power		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

for Concert Steel & Paver Ud.

1. Anter Linglin, Adv.

Concert des & Paux LH

Asing Ci

2. KANISHK KHETAN, ADV

PETTHONERS

11/10/17

ORDER

Ld. Counsel for the petitioner are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

sel